

26

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**TP Nos. 27-A to 27-D/2016 & MCA 1/2016 in TP 27/2016 with  
TP No. 27/397-398/NCLT/AHM/2016 (New)  
CA Nos. 190/2013, 11/2014, 295/2014, 26/2016 & MCA\_/2016 with  
CP No. 49/397-398/CLB/MB/2012 (Old)**


**Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL  
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.03.2018**

Name of the Company: Kusum Tibrewal & Ors.  
V/s.  
Prabhakar Processors Pvt. Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

**S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE**


1. ASHOK MEHTA PCS AR for Petitioners -   
2.


**ORDER**

Learned PCS Mr. Ashok Mehta present for Petitioners. None present for Respondents.

In view of the reconstitution of the bench, the matter is required to be heard de novo.

List the matter on 04.04.2018.

  
**MANORAMA KUMARI  
MEMBER JUDICIAL**  
Dated this the 8th day of March, 2018.

  
**HARIHAR PRAKASH CHATURVEDI  
MEMBER JUDICIAL**